Declaration of Assets and Liabilities

Year 2020-21

I, Vinay Kumar, son of Late Arjun Prasad aged 34 years, belonging to Bihar Legislative Assembly Secretariat service and presently working as Stenographer, Secretary Cell, Bihar Legislative Assembly Secretariat, Patna given herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

4 7 7 NO	§r. No	Description	Self	Spouse Name (S) Priti Mala	Dependant-1 Name Pranav Kumar	Dependant-2 Name Vaibhav Kumar	Dependant-3 Name
	(1)	Cash	5000/-	1500/-	Nil	Nil	10 m (1) = 12 m (1)
22 (202) 22 (202) 2386 386 502/21	(الل	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Nil	Nil		-	-
5/02/21	Hill	Bonds, Debentures and Shares in Companies	Nil	Nil	-	-	-
	(IV)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC- 6087+5668= 11755/-(Half Yearly) Premium	LIC- 13687/- (Half Yearly) Premium		-	-
	(V)	Motor Vehicles (details of make, etc.)	One Activa Skuti, Make-2015	Nil	•	-	•
	(VI)	Jewellery (give details of weight and value)	Gold-05 gm	Gold-60 gm Silver-400 gm	-	-	-
	(VII)	Other assets, such as values of claims/ interests	Sony LD TV, Samsung Refrigerator, LG Washing Machine	Nil	-	-	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependent here means a person substantially dependent on the income of the employee.

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B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name (s) Priti Mala	Dependant-1 Name Pranav Kumar	Dependant-2 Name Vaibhav Kumar	Dependant-3 Name
(I)	Agricultural Land -Location(s)-Survey number(s) -Extent (Total measurement) -Current market value	Non Allotment Property	Nil	- -	-	-
(11)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent (Total measurement) -Current market value	Nil	Nil	-	-	-
(111)	Buildings (Commercial and residential) Locations(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	Non Allotment Property	Nil	-		-
(IV)	Houses/Apartments , etcLocation(s) -Survey/door number(s) Extent(Total measurement) -Current market value	Nil	Nil	-	-	-
(V)	Others (such as interest in property)	Nil	Nil	-		-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

(Note: Please give separate details for each item)

Sr. No.	Description	Name &address of Bank/ Financial Institutions(s)/ Departments (s)	Amount outstanding as on 05.03.2020	
(a)	(i) Loans from Banks	Nil	Nil	
	(ii)Loans from financial institutions	HDFC Ltd	465000/-	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil	

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	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to department dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments government transport (including aircraft and helicopter(s)	Nil	Nil
1	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax return filed. Give also permanent Account Number (PAN)]	Nil (IT Upto AY 2020-21) PAN NoBFYPK2515N	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

C. Personal Detail

- reisonal Detail						
GPF/CPF/PRAN No	:-	110020633566				
Gender	•	M (M/F)				
Date of Birth		1 5 1 2	1 9	8	6	(DD/MM/YYYY)
Class/Group		C (A/B/C)				
Cadre	:-	Stenographer and Pr	rivate Secre	tary		
		(Full Name e.g. B.A.S.; Bi B.S.S Bihar Secretariat S		trative	Serv	rice,
Home District	:-	Nawada				
I benefit de la						

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature final kuma

Name of Employee: VINAY KUMAR

Place- Patna

Designation: Stenographer

Date: 03/02/2021

Department: Bihar Legislative Assembly Secretariat,

Patna

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.